

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 5

IA 2259/2024 IN C.P. (IB)/1061(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES: UNION BANK OF INDIA VS GURUASHISH
CONSTRUCTION PVT. LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 2259/2024-

1. Registry is directed to issue notice to the Respondent intimating next date of hearing and file reply within two weeks and serve reply to the Applicant at least two days before the next date of hearing.
2. List this matter on **11.06.2024** for hearing.
3. Registry is directed to accept hard copies of the IA.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna